

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-703**  
ANSWERED ON- 25/07/2025

**AGRI-EXPORT ZONES IN ODISHA**

703. SHRI DEBASHISH SAMANTARAY

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) the number of agri-export zones notified in the State of Odisha;
- (b) the commodities covered;
- (c) the export value from Odisha's agricultural exports;
- (d) the support provided to exporters; and
- (e) the plans to expand these zones?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) to (e) One Agri-Export Zone (AEZ) for Ginger and Turmeric was set up at Kandhamal District of Odisha, under Chapter – 16 of Exim Policy, and in total, the Government had notified 60 Agri Export Zones in 20 States till 2004-05. All the Agri Export Zones have since completed their intended span of 5 years.

The Government maintains the record of exports of agricultural products from India, which was valued at US\$ 51.9 billion in 2024-25. The export figures of States are compiled on the basis of the State-of-Origin code reported by the exporters in the shipping bills. Thus, the state wise data of exports of agricultural products is not available as the same is not validated by DGCIS.

The promotion of agricultural exports is a continuous process. The Department of Commerce through Agricultural and Processed Food Products Export Development Authority (APEDA) provides support to its member exporters from across the country, including from the State of Odisha for export promotion of its Scheduled products under Agriculture and Processed Foods Export Promotion Scheme of APEDA for the 15th Finance Commission Cycle (2021-22 to 2025-26) in following three broad areas:

- i. **Scheme for infrastructure Development-** Support for setting up of packhouses facilities with packing / grading lines, pre-cooling unit with cold storage and refrigerated transportation etc, cable system for handling of crops like banana, pre-shipment treatment facilities such as irradiation, vapor heat treatment, hot water dip

- treatment and Common infrastructure facilities, reefer vans and missing gap in the existing infrastructure of individual exporters.
- ii. **Scheme for Quality Development** –Support for purchase of laboratory testing equipment, installation of quality management system, handheld devices for capturing farm level coordinates for traceability and testing of water, soil, residues and pesticides etc.
  - iii. **Scheme for Market Promotion-** The assistance covers participation of exporters in international trade fairs, organizing buyer seller meets and developing packaging standards for new products and upgrading the existing packaging standards.

The details of support guidelines are available at APEDA Website [www.apeda.gov.in](http://www.apeda.gov.in) under the “Scheme” tab.

In addition to the above, regular training and capacity building programmes are being conducted for Stakeholders in the export value chain on various aspects related to agricultural exports in India and till date more than 20 training and capacity building programs have been carried out in the State of Odisha in physical/online mode, during the year 2024-25, in which more than 1470 stakeholders participated.

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